

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 29, 2006

No. 86 /DR(S)/2006

Sri **Padam Nath Chaturvedi**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Muzaffarnagar vice Sri Jai Prakash-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 87 /DR(S)/2006

Sri **Jai Prakash-I**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 88 /DR(S)/2006

Sri **Naresh Singh**, Additional District & Sessions Judge, Muzaffarnagar is appointed as Officer on Special Duty(Enquiry), High Court of Judicature at Allahabad vice Sri Shashank Shekhar in terms of G.O. No. 1504/VII-Nyay-1-94 dated 1.8.94

No. 89 /DR(S)/2006

On reversion to the regular line, Sri **Shashank Shekhar**, Officer on Special Duty (Enquiry), High Court of Judicature at Allahabad to be Additional District & Sessions Judge, Aligarh.

BY ORDER OF THE COURT

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 60 / DR (S)/ 2006, Dated: Allahabad: April 29, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Vidhiparamarshi Evam Vidhai Vibhag, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. Sri **Shashank Shekhar**, Officer on Special Duty (Enquiry), High Court of Judicature at Allahabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Accounts), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)